

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 153 OF 2016**

**AND**

**APPEAL NO. 79 OF 2016**

**Dated: 12<sup>th</sup> April, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**UJVN Ltd. Dehradun**

**...Appellant(s)**

**Vs.**

**Uttarakhand Electricity Regulatory Commission &  
Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Himanshu Shekhar  
Mr. Jamnesh Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Aanchal Arora for R-1

Mr. Pradeep Misra  
Mr. Manoj Sharma for R-2

**ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on **02.08.2018**.

**(Justice N. K. Patil)  
Judicial Member**

*ts/mk*

**(I.J. Kapoor)  
Technical Member**